

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/35/2017

NAME OF THE PETITIONER(S)

: RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S)

: EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. lagoleekomin

D. LAJAS ROMAN

K. BENEGH RUGAR

for M/2. Genwrt asso

EZON RZ

Deknowa

K. PS

ORDER

Counsels for both the parties are present. Counsel for the Respondent has provided all the relevant records to the Counsel for the Petitioner. Counsel for the Petitioner is directed to file rejoinder. Put up on 18.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk